

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.150
TP 202/2016(CP 4 of 2016)

Proceedings under Section 397-398

IN THE MATTER OF:

Pinakin Navnitlal Khadiyali
V/s
Touchwood Weaves Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..18/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhiren R Dave PCS
For the Respondent : None

ORDER

Due to paucity of time, the matter stands adjourned.

List on 27.07.2023.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**